

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 260 OF 2019 &  
IA NO. 1197 OF 2019**

**Dated : 3<sup>rd</sup> October, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of :**

**Rajasthan Rajya Vidyut Prasaran Nigam Limited ... Appellant(s)  
Vs.  
Central Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Ranjitha Ramachandran  
Anushree Bardhan  
Poorva Saigal  
Shubham Arya

Counsel for the Respondent(s) : G. Umamathy  
Vaishnavi  
S.K. Jain (rep.) for R2

Anand K. Ganesan  
Swapna Seshadri for R4, R5, R6 & R7

**ORDER**

Reply shall be filed within six weeks. Thereafter, rejoinder shall be filed within three weeks.

List the matter on **21.01.2020.**

**(Ravindra Kumar Verma)  
Technical Member**

*mk/pk*

**(Justice Manjula Chellur)  
Chairperson**